

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4064
TO BE ANSWERED ON 10.08.2018

Diversion of Land from Palamu Tiger Reserve

4064. SHRI SUMAN BALKA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether his Ministry's expert forest panel has given an "in-principle" approval for diversion of over 1,000 hectares of its core forest area of Palamau tiger reserve for completion of the North Koel dam project that was first started in the 1970s; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) The Forest Advisory Committee (FAC) of the Ministry of Environment, Forest and Climate Change has granted "in-principle" approval for diversion of 1007.29 ha. of forest land, portions of which form part of buffer of the Palamau Tiger Reserve. No land legally designated as Critical Tiger Habitat or Core area falls within the project area.
